

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. 436/2016

IN THE MATTER OF:

Saint Gobain Indian Pvt. Ltd.	Applicant/petitioner
Vs.		
M/s. Variations Designs Pvt. Ltd.	Respondent

Order under Section 433(e), 434 & 439 of the Companies Act

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Parveen Kumar Aggarwal, Advocate

For the Respondent :

ORDER

Learned Counsel for the petitioner has not filed adequate set of paper books. Needful shall be done within four days.

List the matter for arguments on 14th September, 2017.

— Sd/ —

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/ —

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

07.09.2017
V. Sethi